

## ASSAM ACT XXIV OF 1958

THE ASSAM REQUISITION AND CONTROL OF VEHICLES  
(AMENDMENT) ACT, 1958

(Passed by the Assembly)

**(Received the assent of the President on the 22nd September 1958)**[Published in the *Assam Gazette*, Extraordinary, dated the 26th September  
1958]*An  
Act**further to amend the Assam Requisition and Control of Vehicles Act, 1950.*

**Preamble.**—Whereas it is expedient further to amend the Assam Requisition and Control of Vehicles Act, 1950 (Assam Act XXXII of 1950), hereinafter called the Principal Act, for the purposes hereinafter appearing ;

It is hereby enacted in the Ninth Year of the Republic of India as follows:—

**1. Short title, extent and commencement.**—(1) This Act may be called the Assam Requisition and Control of Vehicles (Amendment) Act, 1958.

(2) It shall have the like extent as the Principal Act.

(3) It shall come into force at once.

**2. Amendment of section 1(3) of the Assam Act XXXII of 1950.**—In sub-section (3) of Section 1 of the Principal Act, for the figures '1958' the figures '1961' shall be substituted.

[Price 0.06 N.P. or 1d]